

OA/428/87

(1)

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN
HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

14/12/1987

Neither the party nor his advocate has removed the
objections though they have been given sufficient time. to do
so. ~~The case~~ Registration is therefore ~~refused~~ rejected

P. Trivedi
(P.H. TRIVEDI)
VICE CHAIRMAN

(P.M. JOSHI)
JUDICIAL MEMBER

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